

(14)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD.

O.A.NO. 289/92.

Date of Order: 9-4-92.

Between:

E.Mahalaxmi.

.. Applicant.

and

1. The Regional Commissioner of Provident Fund,
A.P.Barkatpura, Hyderabad.
2. The Dist.Employment Officer, (C)
Musheerabad, Hyderabad.

.. Respondents.

For the Applicant: Mr.Md.Gulam Raseel, Advocate

For the Respondents: Mr.G.Parameswara Rao, SC for AG for R.1.
Mr.RajeswarRao, for Mr.D.Panduranga Reddy, Spl.Counsel for A.P.Govt
for R.2.

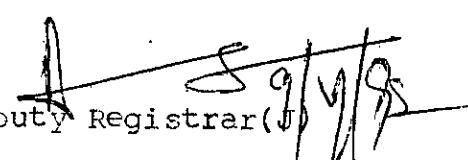
CORAM:

THE HON'BLE MR.C.J.ROY : MEMBER(JUDL)

Mr.Md.Gulam Rasool, learned counsel for the applicant present. Mr.G.Parameswara Rao learned counsel for the Respondents present. Mr.D.Panduranga Reddy is represented by Mr.V.Rajeswara Rao learned counsel heard. The grievance of the applicant is that his juniors were sponsored for the test and interview by the 2nd respondent though he was senior in registration and his name appears in the live Register even now. He claims that the test and interview are likely to be conducted on 13-4-1992. He also claims to be a candidate belonging to the category of Scheduled Caste. All the counsel have submitted to Single Member jurisdiction for disposing of the case at the admission stage itself.

Considering the urgency of the matter the Respondents are directed that in case the applicant's name continues to be in the live register and his juniors belonging to the same category have already been sponsored for the post of Clerk-cum-Typist, then the 2nd Respondent is directed to sponsor the applicant's name immediately before the date of the test and interview.

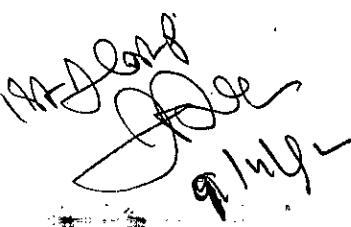
With these observations this main O.A. is disposed of with no order as to costs.


Deputy Registrar(J)

To

1. The Regional Commissioner of Provident Fund, A.P.Barkatpura, Hyd.
2. The Dist.Employment Officer, (C) Musheerabad, Hyderabad.
3. One copy to Mr.Md.Gulam Rasool, Advocate,
3-2-763, Kachiguda, Hyderabad.
4. One copy to Mr.G.Parameswara Rao, SC for AG. CAT.Hyd.
5. One copy to Mr.D.Panduranga Reddy, Spl.Counsel for A.P.Govt.CAT.Hyd
6. One spare copy.

pvm.


Mr. D. G. Rao
9/7/92

⑦
S/2
TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

THE HON'BLE MR.

V.C.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY :
MEMBER (JUDL)

AND

THE HON'BLE MR. C.J. ROY : MEMBER (JUDL)

Dated: 9 - 4 - 1992.

ORDER / JUDGMENT

R.A./C.A./M.A.-No.-

O.A.No. 289/92

T.A.No.

(W.P.No.)

Admitted and interim directions
issued

Disposed of in admission stage
Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for Default.

M.A. Ordered/Rejected.

No order as to costs

pvm.

